

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'G', NEW DELHI**

**Before Sh. Shamim Yahya, Accountant Member
Sh. Laliet Kumar, Judicial Member**

ITA No. 7205/Del/2017 : Asstt. Year : 2014-15

Sunit Kumar Singhal, F-100, 1 st Floor, Rajouri Garden, New Delhi-110027	Vs	ACIT, Central Circle-3, New Delhi
(APPELLANT)		(RESPONDENT)
PAN No. AEEPS1679H		

**Assessee by : Sh. Pranav Yadav, Adv.
Revenue by : Ms. Jaya Choudhary, CIT-DR**

Date of Hearing: 10.09.2023	Date of Pronouncement: 11.09.2023
------------------------------------	--

ORDER

Per Laliet Kumar, Judicial Member:

The present appeal has been filed by the assessee against the order of Id. CIT(A)-23, New Delhi dated 29.09.2017.

2. The Id. AR, Mr. Pranav Yadav submitted that the assessee had instructed to him to withdraw the appeal as the Appeal by the Revenue has already been dismissed. Permission was sought by the Id. AR for withdrawal the present appeal.

3. The Id. DR for the Revenue has no objection for withdrawal of the appeal.

4. Having heard the contention of both the parties, we permit the Id. AR to withdraw present appeal as per instruction of the assessee. Accordingly, the appeal is dismissed as withdrawn.

5. In the result, the appeal of the assessee is dismissed.
Order Pronounced in the Open Court on 11/09/2024.

Sd/-

(Shamim Yahya)
Accountant Member

Sd/-

(Laliet Kumar)
Judicial Member

Dated: 11/09/2024

Subodh Kumar, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR